|               | Schedule E<br>Revised List of Operational Creditors (Other than Workmen & Employees) on 26.11.2024 |                             |                     |                         |                              |                                |                         |                          |                |   |  |
|---------------|--|-----------------------------|---------------------|-------------------------|------------------------------|--------------------------------|-------------------------|--------------------------|----------------|---|--|
| (Amount in ₹) |  |                             |                     |                         |                              |                                |                         |                          |                |   |  |
| Sl. No        | Name of creditor   | Details of claim received   |                     |                         | Details of claim admitted    |                                |                         |                          |                |   |  |
|               |  | Principal Amount<br>claimed | Interest<br>claimed | Total amount<br>claimed | Principal amount<br>admitted | Interest<br>amount<br>admitted | Total claim<br>admitted | Pending for Verification | Claim rejected | Claim rejection remarks   |  |
| 1             | Ultratech Cement Limited   | 7,99,042.00                 | 3,14,238.00         | 11,13,280.00            | 7,99,042.00                  | -                              | 7,99,042.00             | NIL                      | 3,14,238.00    | Interest amount of Rs. 3,14,238/-<br>is rejected due to the absence of<br>any contract/agreement in<br>support of the Interest Clause   |  |
| 2             | Toshiba Johnson Elevators<br>India Pvt Ltd   | 64,10,045.00                | -                   | 64,10,045.00            | 64,10,045.00                 | -                              | 64,10,045.00            | NIL                      | -              | NA  |  |
| 3             | Nahar Electric Company   | 4,60,406.00                 | 2,44,798.05         | 7,05,204.05             | 4,60,406.00                  | -                              | 4,60,406.00             | NIL                      | 2,44,798.05    | Interest amount of Rs.<br>2,44,798.05/- is rejected due to<br>the absence of any<br>contract/agreement in support of<br>the Interest Clause                                       |  |
| 4             | Pravin Water Proofing<br>Systems   | 5,03,663.00                 | -                   | 5,03,663.00             | 5,03,663.00                  | -                              | 5,03,663.00             | NIL                      | -              | NA  |  |
| 5             | The National Security<br>Service   | 8,70,080.00                 | -                   | 8,70,080.00             | 7,38,500.00                  |                                | 7,38,500.00             | NIL                      | 1,31,580.00    | No proof adduced for GST payment of Rs. 1,31,580/- Hence the GST amount of Rs. 1,31,580/- is rejected.  |  |
| 6             | Sri Venkateswara & Co.   | 6,05,937.00                 | 1,57,544.00         | 7,63,481.00             | 6,05,937.00                  | -                              | 6,05,937.00             | NIL                      | 1,57,544.00    | Interest amount of Rs. 1,57,545/-<br>is rejected due to the absence of<br>any contract/agreement in<br>support of the Interest Clause   |  |
| 7             | Sri Bhavani Enterprises  | 7,35,631.00                 | -                   | 7,35,631.00             | 7,35,631.00                  | -                              | 7,35,631.00             | NIL                      | -              |   |  |
| 8             | S. Ranagnayaki   | 18,65,000.00                | 2,12,250.00         | 20,77,250.00            | 13,00,000.00                 | -                              | 13,00,000.00            | NIL                      | 7,77,250.00    | The Rental arrears has been<br>admitted as a Claim and the<br>interest amount and other<br>amounts has been rejected in the<br>absence of any interest clause in<br>the agreement |  |

|               | Schedule E   |                             |                     |                         |                              |                                |                         |                          |                |  |  |  |  |
|---------------|--|-----------------------------|---------------------|-------------------------|------------------------------|--------------------------------|-------------------------|--------------------------|----------------|--|--|--|--|
|               | Revised List of Operational Creditors (Other than Workmen & Employees) on 26.11.2024 |                             |                     |                         |                              |                                |                         |                          |                |  |  |  |  |
| (Amount in ₹) |  |                             |                     |                         |                              |                                |                         |                          |                |  |  |  |  |
| Sl. No        | Name of creditor   | Details of claim received   |                     |                         | Details of claim admitted    |                                |                         |                          |                |  |  |  |  |
|               |  | Principal Amount<br>claimed | Interest<br>claimed | Total amount<br>claimed | Principal amount<br>admitted | Interest<br>amount<br>admitted | Total claim<br>admitted | Pending for Verification | Claim rejected | Claim rejection remarks  |  |  |  |
| 9             | NKV Home Depot   | 89,208.00                   | 46,829.00           | 1,36,037.00             | 89,208.00                    | -                              | 89,208.00               | NIL                      | 46,829.00      | Interest amount of Rs. 46,829/- is<br>rejected due to the absence of any<br>contract/agreement in support of<br>the Interest Clause.   |  |  |  |
| 10            | Rathna Brick Works   | 87,111.40                   | -                   | 87,111.40               | 87,111.40                    | -                              | 87,111.40               | NIL                      | -              |  |  |  |  |
| 11            | SRS Civil & Power Tools  | 8,19,907.00                 | -                   | 8,19,907.00             | 8,19,907.00                  | -                              | 8,19,907.00             | NIL                      |                |  |  |  |  |
| 12            | The Pearl Stone Private<br>Limited   | 7,91,713.00                 | 4,40,738.00         | 12,32,451.00            | 7,91,713.00                  | -                              | 7,91,713.00             | NIL                      | 4,40,738.00    | Interest amount of Rs. 4,40,738/-<br>is rejected due to the absence of<br>any contract/agreement in<br>support of the Interest Clause. |  |  |  |
|               | Total  | 1,40,37,743.40              | 14,16,397.05        | 1,54,54,140.45          | 1,33,41,163.40               | -                              | 1,33,41,163.40          | -                        | 21,12,977.05   | -  |  |  |  |